

tional constraints do not permit resumption of Vayudoot services to Rourkela from Calcutta and Ranchi at present.

Gas Based Power Projects in Andhra Pradesh

877. SHRI B.N. REDDY: Will the Minister of POWER be pleased to state:

(a) whether the Government of Andhra Pradesh had requested in September 1992 to the Union Government to establish five gas based power projects on the basis of availability of gas in the Godavari basin;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE FOR POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The following proposals for setting-up gas-based power Projects in Andhra Pradesh have been received by the Government of India:-

(1) Second 300 MW Project at Vijeswaram,

(2) Combined Cycle Gas Based Thermal project (CCGT) of 198 MW at kakonda,

(3) 300 MW Project Vemagiri.

(4) 375 MW Project at Amalapuram.

(5) CCGT Project of 172 MW at Jegurupadu; and

(6) 100 MW Jegurupadu Stage II Project

(c) Out of these, Jegurupadu CCGT (172 MW) has received 'in principle' clearance of the Central Electricity Authority (CEA) and the Kakinada Project is under examination in the CEA. The remaining Projects are

not being considered for implementation for want of gas linkage.

[*Translation*]

Rainfall in Haryana

878. SHRI JANGBIR SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether due to scanty rainfall during monsoon, the water level has gone down in different parts of the country, specially in Haryana;

(b) if so, the steps being taken to solve this problem; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir. Fall in groundwater levels has been observed in localised pockets in the country including Haryana State.

(b) Decline in groundwater level is due to erratic rainfall during the past few years and over-exploitation of the resource. Decline in groundwater level can be arrested by augmenting the resource by artificial recharge. A Central Sector Scheme has been sanctioned by the Government for conducting experimental studies in this regard in selected places of the country.

(c) Does not arise.

[*English*]

Payment to Railways

879. SHRI AMAR ROYPRADHAN: Will the Minister of POWER be pleased to state:

(a) the outstanding amount of Railways against the National Thermal Power Corporation and each State Electricity Board as on December 31, 1992;